

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

DT. 17/03/2022

To

The Liquidator

Mr. Sandeep D. Maheshwari.

1, Shree Ram Laxmi Niwas CHS, Near Anthony Bakery, Kolbad,

Thane, Maharashtra 400601.

Email-ayunish@yahoo.com Email-sandeep@stresscredit.com

Liquidator in the matter of Shiv Manufacturing Pipes Pvt. Ltd.

IBBI/IPA-001/IP-P00640/2017-2018/11093

From

State Tax Officer, [SAT-VAT-C-011]

'GST BHAVAN', 178/A, Ravivapeth, Nr. Sainik Bank, Powainaka, Satara. 415001.

Subject: Submission of proof of claim in respect of the liquidation of M/s. **Shiv Mfg. Pipes P.L.** under the Insolvency and Bankruptcy Code, 2016.

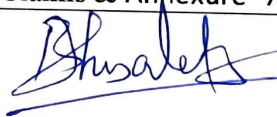
Madam/Sir,

I, **Mr. Abhijit Sarjerao Bhosale**, State Tax Officer [SAT-VAT-C-011], hereby submits this proof of claim in respect of the liquidation of M/s. **Shiv Mfg. Pipes P.L.** TIN-27681031751V/C. The details for the same are set out below:

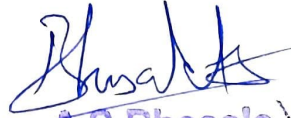
1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	State Tax Officer [SAT-VAT-C-011] on behalf of Commissioner of State Tax, Maharashtra Government						
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	State Tax Officer, [SAT-VAT-C-011] 'GST BHAVAN', 178/A, Ravivapeth, Nr. Sainik Bank, Powainaka, Satara. 415001.						
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	<table> <tr> <td>PRINCIPAL INTEREST</td> <td>: ₹ 3591931</td> </tr> <tr> <td>TOTAL CLAIM</td> <td>: ₹ 1238141</td> </tr> <tr> <td></td> <td>: ₹ 4830072</td> </tr> </table>	PRINCIPAL INTEREST	: ₹ 3591931	TOTAL CLAIM	: ₹ 1238141		: ₹ 4830072
PRINCIPAL INTEREST	: ₹ 3591931							
TOTAL CLAIM	: ₹ 1238141							
	: ₹ 4830072							
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	-						
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	-						
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	AS PER 'ANNEXURE A' ATTACHED hereewith						


A.S. Bhosale
STATE TAX OFFICER
SAT-VAT-C-011
SATARA

7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	
8A.	WHETHER SECURITY INTEREST RELINQUISHED	-
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	

10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	MVAT A/c Payable at SBI, Treasury Branch Satara.
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	<p>1) Assessment order and Notice of Demand for Year 2014-15 u/s 23(2) of M VAT Act, 2002.</p> <p>2) Assessment order and Notice of Demand for Year 2015-16 u/s 23(5) of M VAT Act, 2002.</p> <p>3) Penalty Order u/s 61 (2) and Notice of Demand for the period 2016-2017.</p> <p>4) Penalty Order u/s 61 (2) and Notice of Demand for the period 2015-2016.</p> <p>5) Short filed payable return u/s. 20 of M VAT Act, 2002, on 18/01/2017 for the period 01/07/2016-30/09/2016.</p> <p>6) Notice in form 213 issued on 05.06.2020.</p> <p>7) Short filed payable return u/s. 20 of M VAT Act, 2002 on 17/04/2017 for the period 01/10/2016 -31/12/2016.</p> <p>8) Notice in form 213 issued on 05.06.2020.</p> <p>9) Claims & Annexure -7</p>
	Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)	
	Name in BLOCK LETTERS	Mr. ABHIJIT SARJERAO BHOSALE
	Position with or in relation to creditor	State Tax Officer (SAT-VAT-C-011).
	Address of person signing	Office of the... State Tax Officer, (SAT-VAT-C-011), SATARA_704 'Vikrikar Bhavan' 178/ A, Raviwar Peth, Powai Naka, Satara-415001 satvatc011@gmail.com abhijitsbhosale135@gmail.com

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.


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ANNEXURE - 2


M/s. SHIV MFG. PIPES PVT. LTD.

TIN NO.27681031751V

DUES POSITION AS ON 24-11-2021 UNDER Maharashtra Value Added Tax Act, 2002.

SR. NO.	Period	NATURE OF DUES / HOW THE DUES ARE RAISED	U/S	M-VAT				PAID TILL DATE	OUTSTANDING DUES 24/11/2021	FUTURE INTEREST UP-TO 24/11/2021	FINAL DUES AS ON 24-11-2021	DATE OF CREATION OF THE LIABILITY	PRESENT STATUS		
				TAX	TOTAL INTEREST	PENALTY	TOTAL A								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
						61(2)	10	11	12	13	14		15	16	
							5 TO 9	16/02/2019	10-11		12+13				
1	2014-15	ASSESSMENT ORDER DUES	23(2)	838300	591002	0	1429302	83830	1345472	676536	2022008	27/02/2018			
2	2015-16	IBA ASSESSMENT ORDER DUES	23(5)	782763	751452	200691	1734906	0	1734906	311409	2046315	11/02/2020			
3	2016-17	PENALTY ORDER U/S 61(2)	61(2)	0	0	109045	109045	0	109045	0	109045	11/07/2019			
4	2015-16	PENALTY ORDER U/S 61(2)	61(2)	0	0	197569	197569	0	197569	0	197569	10/02/2020			
5	2016-17	SHORT FILER DUES FOR THE RETURN PERIOD 01/07/2016-30/09/2016	32 (4) (a) (i)	199367	0	0	199367	0	199367	243726	443093	18/01/2017			
6	2016-17	SHORT FILER DUES FOR THE RETURN PERIOD 01/10/2016-31/12/2016	32 (4) (a) (i)	5572	0	0	5572	0	5572	6470	12042	17/04/2017			
TOTAL				1826002	1342454	507305	3675761	83830	3591931	1238141	4830072				

NOTE : INTEREST CALCULATION IS DONE ON TAX AMOUNT ONLY @ 2% UP TO 24/11/2021.


 17/03/2022
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 SAT-VAT-C-011
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